

[English]

MR. SPEAKER: This is not going on record.

(Interruptions)

SHRI SRIKANTA JENA (Cuttack): Sir, I do not want to repeat the same thing.

MR. SPEAKER: You will say something else. If you do not have any other point, you can take your seat gracefully.

SHRI SRIKANTA JENA: I know that the embargo is there on identity cards. I just wanted to know one thing from the hon. Minister of Parliamentary Affairs. The hon. Minister of Parliamentary Affairs has not yet announced or nor yet indicated whether he is bringing the Bill amending the Representation of People Act or not. He has not said anything so far definitely. We are all worried. (Interruptions)

MR. SPEAKER: If you are so interested, why do not you give a question?

SHRI SRIKANTA JENA: I have not come with a question because the hon. Minister assured this House in the last Session, in the Monsoon Session that they will come with the amending Bill. Now he is responding in an evasive manner and he is not definitely assuring this House when this amending Bill is coming before the House. Let this issue be resolved first. (Interruptions)

MR. SPEAKER: As a good Member, I know you have many points in your mind. You can raise them, if you like.

[Translation]

SHRIMATI SUMITRA MAHAJAN (Indore): Mr. Speaker, Sir, here I would like to raise a glorious issue. We always raise cases of atrocities on women and miserable conditions of women. But the matter I propose put forth is about a glorious moment when 7 women were commissioned in the air force as Pilots for the first time. Hence forth these women will be in the first time in the defence services and will play their role. I want that this august House should greet these seven women pilots.

12.59 hrs.

Members thumped the desks

[English]

MR. SPEAKER: Yes, I think, the House has joined.

SHRI BASUDEB ACHARIA: Sir, I am raising a very important matter. Thousands of workers of public sector undertakings like NTC, HEC and NPCC are not getting their wages for the last several months.

[Translation]

MR. SPEAKER: This has already been discussed.

SHRI BASUDEB ACHARIA: When did we discuss it?

[English]

We have not discussed it, Sir. These workers are not getting their wages.

MR. SPEAKER: You do not have a new point.

(Interruptions)

* Not recorded.

13.00 hrs.

SHRI BASUDEB ACHARIA (Bankura): The Government is not taking any decision for the revival of sick public sector undertakings. The Government is silent. There is a group of Ministers; and this group of Ministers have to consider the revival of the sick public sector undertakings. The meeting is not being held and they are not taking any decision about the revival of the undertakings, like NPCC, MAMC, HEC, NTC, etc. (Interruptions)

MR. SPEAKER: Right. It is very good. The point is made very well. Your points are very powerful.

...(Interruptions)

SHRI BASUDEB ACHARIA: Sir, the Government should take immediate action for the release of funds so that the workers get their wages. They did not get their wages for several months. (Interruptions)

SHRI SOMNATH CHATTERJEE: Sir, what is happening in UP? What is the Government doing? These are all sick public sector undertakings. (Interruptions) Sir, they are not listening to what he is saying. Something should be done about these workers. (Interruptions)

SHRI BASUDEB ACHARIA: Sir, the Government should respond. Why are they silent? (Interruptions)

SHRI HANNAN MOLLAH (Uluberia): Sir, I have just come back from Jammu & Kashmir which is under the President's rule today. There is total anarchy and there is no law and order. The lives of the people are miserable. One girl student was raped and her body was not found. For two days, schools and colleges were closed. No Government official is there to talk about it and to solve the problem. The diploma engineers numbering about 8,000 are running from pillar to post. Nobody is there. The Government employees' Strike for two days concluded yesterday. They have also declared a seven-day strike from the 1st of January. The Governor is not ready to listen to them. Corruption is institutionalised and everyone says that the officers, the bureaucrats are coming from outside; they are looting the money from Jammu & Kashmir and they are building houses in Noida. Nobody is there to look after the Kashmir problem. It is a very serious situation. The refugees are in great trouble. Schools and colleges are not functioning. All these problems are there in Jammu & Kashmir. A demand is also there to open a college in Billawar. I demand a CBI inquiry to go into all the corruption charges. (Interruptions)

MR. SPEAKER: You have made a good point.

I think, for one hour we have allowed the unlisted business. Now, we can go to the listed business. Now, the Papers to be laid on the Table of the House.